

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.19572-19573/2012

(From the judgement and order dated 17/11/2011 in WPC No.20630/2010 and order dated 21/03/2012 in RP No.64/2012 of The HIGH COURT OF ORISSA AT CUTTACK)

RAJIBA LOACHAN PATRO

Petitioner(s)

VERSUS

BHARAT PETROLEUM CORPORATION OF INDIA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/04/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. P.N. Misra, Sr. Adv.

Mr. Kedar Nath Tripathy, Adv.

For Respondent(s) Mr. B. Krishna Prasad, Adv.

Mr. Swetaketu Mishra, Adv.

Mr. Sanjay Das, Adv.

Mr. D.M. Sharma, Adv.

Mr. V.K. Monga, Adv.

Mr. Rajeev Mishra, Adv.

Mr. Sanand Ramakrishnan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Place these petitions in 3rd week of July, 2013.

Liberty is granted to the learned counsel to file additional affidavits and reply thereto.

[ Alka Dudeja ]  
A.R.-cum-P.S.

[ Sneh Lata Sharma ]  
Court Master